

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **31.07.2024** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, M/s. Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, Stressed Asset Management Branch	Mr. V Manivannan	
2.	Comp App (AT) (CH) (Ins) No. 272/2024 For Stay IA No. 728/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. <b>WITH</b>	M/s Kirit S Javali	
3.	Comp App (AT) (CH) (Ins) No. 273/2024 For Stay IA No. 730/2024	Mr. Vipin Kumar Sharma Vs Mr. Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr.	M/s Kirit S Javali	
4.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	M/s Khaitan & Co Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805118/01383/2024	Mr. Mohammed A Afzal Vs Shriram Transport Finance Company Ltd. & Anr.	Mr. B Dhanaraj	

6.	9805118/00989/2024	Himanshu Srivastava (Liquidator)	Mr. Avinash Krishnan Ravi	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & 13 Ors.	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
8.	Comp App (AT) (CH) No. 117/2023 For Condone Delay IA No.1437/2023 For Stay IA No. 1438 & 1439/2023 For Exemption IA No.1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors.	Mr. Cyril Prasad Pais	Ms. Ashima Mandla-R1
9.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana
10.	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam  <b>WITH</b>	Mr. K Bijai Sundar	Mr. Pranava Charan
11.	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
12.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP, Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1

13.	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja- R2
14.	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023 & 482/2024	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 228/2022 For Condone Delay IA No. 488/2022 For Directions IA No. 486/2022 For Stay IA No. 487/2022	M/s. D.J. Laboratories Pvt. Ltd. Vs Kerala Medical Services Corporation Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. G Ananda Krishnan
16.	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Commissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. Rep by its Liquidator & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj-R1 Mr. S Kaushik Ramaswamy- R2
17.	Comp App (AT) (CH) No. 108/2023 For Stay IA No.1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian, Liquidator of JBM Homes Pvt. Ltd. & Anr.	Ms. K Jayasudha	Ms. M Savitha Devi- R1 Mr. Srinivasan- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) No. 39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran (For Intervention)

19.	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
20.	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
21.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. <b>WITH</b>	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan-R1 Mr. R Sugumaran-R5
22.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan-R1 Mr. R Sukumaran- R2
23.	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 Additional docs IA No. 202/2021 & 641/2022	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr. S. Satyanarayanan-R1 Mr. MS Viswanathan R2 Mr. R Sukumaran- R3
24.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. <b>WITH</b>	Mr. K Gaurav Kumar, PCS	Mr. Ramasubramaniam Raja- R1

25.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr.  <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr. Ramasubramaniam- R2
26.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. Arvind AS R2
27.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 Urgent Listing IA No.54/2022 For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Saai Sudharsan Sathiyamoorthy	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
28.	Comp App (AT) (CH) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
29.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Ms. Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
30.	Comp App (AT) (CH) No. 115/2022 For Stay IA No.1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
31.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors.	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
32.	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
33.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India  <b>WITH</b>	Mr. G Sridhar	Mr. B Chandrasekaran

34.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
35.	Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Indra Marshal Power Pvt. Ltd Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
36.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
37.	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Eragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh-R1
38.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To adv. Hg. IA No. 124 & 141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
39.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023 For Addl. Docs IA No. 961 & 1287/2023	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor M/s. TrichyThanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	Mr. HK Chaturvedi	M/s. Shivakumar and Suresh- R1
40.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan- R17

41.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr. T Deendhayalan R1
42.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Mr. Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	Ms. Rishika Kumar	Mr. T Deenadhayalan R1 R2

**02:00 pm**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2024 To dispense with IA No. 699/2024 For Stay IA No. 700/2024 To implead IA No. 727/2024	Byju Raveendran, Suspended Director, Promoter, & Shareholder of Think & Learn Pvt. Ltd. Vs Think & Learn Pvt. Ltd. through IRP, Mr. Pankaj Srivastava & Anr.	Mr. Antony R Julian	Ms. Ashwini Vaidialingam For Caveator/R2

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**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [venclatchennai5@gmail.com](mailto:venclatchennai5@gmail.com)  
Ph-044-28880500